

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)  
(Chennai Circuit Bench)**

**Appeal no. 86 of 2013**

**Dated : 23<sup>rd</sup> May, 2013**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. Rakesh Nath, Technical Member**

**Karnataka Power Transmission Corporation Ltd.  
& Ors.**

**...Appellant(s)**

**Versus**

**Karnataka Electricity Regulatory Commission  
& Anr.**

**...Respondent(s)**

**Counsel for the Appellant(s): Mr. S. Vallinayagam for  
Mr. Anand K. Ganesajn**

**Counsel for the Respondent(s): Ms. Vedanayaki Kiran D. for  
Mr. Prabhuling K. Navadgi, Sr. Adv. for R-2**

**ORDER**

The Learned Counsel appearing on behalf of Respondent no.2 is filing vakalatnama as well as statement of objections today after serving copy on the other side.

Post the matter for hearing on **24.05.2013 at Chennai Circuit Bench.**

**(Rakesh Nath)  
Technical Member  
mk**

**(Justice M. Karpaga Vinayagam)  
Chairperson**